

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 139 of 2009 & I.A. No. 253 of 2009

Dated: 11th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

**Maharashtra State Electricity Transmission Co. Ltd. Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. Abhishek Mitra
Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan for MERC

ORDER

The learned counsel for the Appellant seeks some time to file the Rejoinder.

Post the matter on **31.03.2010**. In the meantime, the learned counsel for the Appellant is directed to file the Rejoinder after serving copy on the other side.

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**